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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/141/2016
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others
UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarathbabu &
R. Rajaseelan

counsel for Respondent - 3 B. Gobin

D GOPAL

counsel for petitioner

D. Gopal

K. Kathiresan

counsel for the 2nd respondent

K. Kuttan

ORDER

Counsel for Petitioner present. Counsel for R2 and R3 present. Counsel for the Petitioner submitted that his client is taking steps to get the name of the Company restored to the Register of Companies for which time is required. At request, time is enlarged. Put up on **05.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)